

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.258 of 2013 &
Appeal No. 21/14 & IA-28/14

Dated : 5th November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No.258 of 2013

India Wind Power Association **...Appellant(s)**

Versus

Gujarat Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesan
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-3 to R-6 &
R-12 to R-14
Ms. Suparna Srivastava for R-1

Appeal No. 21 of 2014 &
I.A. No. 28 of 2014

In the matter of:

Indian Wind Energy Association & Ors. **....Appellant(s)**

Versus

Gujarat Electricity Reg. Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Mr. Anand K. Ganesan for R-3 to R-6 &
R-12 to R-14
Ms. Suparna Srivastava
Mr. S.R. Pandey, Legal Adviser for
GERC

ORDER

As agreed by the Learned Counsel for the parties, post these matters
on **11.12.2014 before Court-II.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js